

THE UNIQUE IDENTIFICATION AUTHORITY OF INDIA (FORM OF ANNUAL STATEMENT OF ACCOUNTS) RULES, 2018¹

In exercise of the powers conferred by clause (e) of sub-section (2) of section 53 read with sub-section (1) of section 26 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016), the Central Government, in consultation with the Comptroller and Auditor-General of India, hereby makes the following rules, namely:—

1. Short title and commencement.—(1) These rules may be called the Unique Identification Authority of India (Form of Annual Statement of Accounts) Rules, 2018.

(2) They shall come into force on the date² of their publication in the Official Gazette.

2. Definitions.—(1) In these rules, unless the context otherwise requires,—

(a) “Act” means the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 (18 of 2016);

(b) “Form” means Form annexed to these rules;

(c) “Schedule” means the Schedule annexed to these rules;

(2) Words and expressions used and not defined in these rules, but defined in the Act shall have the meanings respectively assigned to them in the Act.

3. Annual statement of accounts and other relevant records.—(1) At the expiration of a period of twelve months ending with the 31st March of every year, the Authority shall prepare its annual statement of accounts and records in Form ‘A’, Form ‘B’ and Form ‘C’ and the Schedules annexed to these rules.

(2) The approved statement of accounts of the Authority shall be forwarded by the Authority to the Comptroller and Auditor General of India or any other person appointed by him on his behalf within three months after the expiry of the year for the purposes of audit.

(3) The annual statement of accounts of the Authority, as certified by the Comptroller and Auditor General of India or any other person appointed by him on his behalf, together with the audit report thereon after adoption by the Authority shall be forwarded to the Central Government for laying before both the Houses of Parliament.

4. Maintenance of accounts, etc.—The Authority shall preserve the Balance-Sheet, the Income and Expenditure Account and the Receipt and Payment Account referred to in sub-rule (1) of rule 3, for a period of five years following the financial year to which they relate.

1. Vide G.S.R. 1135(E), dated 13th September, 2018, published in the Gazette of India, Extra., Pt. II, Sec. 3(i), No. 834, dated 20th November, 2018.

2. Came into force on 20-11-2018.

Form A

[See rule 3 (1)]

Unique Identification Authority of India
Balance Sheet as at 31st March 20.....

(Amount in ₹)

		Schedule	Current Year	Previous Year
(1)	(2)	(3)	(4)	(5)
	CORPUS/ CAPITAL FUND and LIABILITIES			
1.	Corpus/ Capital Fund	1		
2.	Reserves and Surplus	2		
3.	Earmarked/ Endowment Funds	3		
4.	Secured Loans and Borrowings	4		
5.	Unsecured Loans and Borrowings	5		
6.	Deferred Credit Liabilities	6		
7.	Current Liabilities and Provisions	7		
	TOTAL			
	ASSETS			
1.	Fixed Assets	8		
2.	Investments – from Earmarked/Endowment Funds	9		
3.	Investments-Others	10		
4.	Current Assets, Loans, Advances etc.	11		
5.	Miscellaneous Expenditure (to the extent not written off or adjusted)			
	TOTAL			
	Significant Accounting Policies	25		
	Contingent Liabilities and Notes on Accounts	26		

Note: All Schedules to Balance Sheet shall form part of Account.

Form B

[See rule 3 (1)]

Unique Identification Authority of India
Income and Expenditure Account for the year ended at 31st March 20.....

(Amount in ₹)

		Schedule	Current Year	Previous Year
(1)	(2)	(3)	(4)	(5)
	INCOME			
1.	Income from Services	12		
2.	Grants/Subsidies	13		
3.	Fees/Subscriptions	14		

(1)	(2)	(3)	(4)	(5)
4.	Income from Investments (Income on Invest, from earmarked/endowment Funds transferred to Funds)	15		
5.	Income from Royalty, Publications etc	16		
6.	Interest Earned	17		
7.	Other Income	18		
	Increase/(decrease) in stock of Finished goods and works-in-progress	19		
	TOTAL (A)			
	EXPENDITURE			
1.	Establishment Expenses	20		
2.	Other Administrative Expenses etc.	21		
3.	Operational Expenses	22		
4.	Expenditure on Grants, Subsidies etc.	23		
5.	Interest	24		
6.	Depreciation (Net Total at the year-end – corresponding to Schedule 8)			
	TOTAL (B)			
	Balance being excess of Income over Expenditure (A-B) Transfer to Special Reserve (Specify each) Transfer to / from General Reserve			
	BALANCE BEING SURPLUS/(DEFICIT) CARRIED TO CORPUS/ CAPITAL FUND			
	Significant Accounting Policies	25		
	Contingent Liabilities and Notes on Accounts	26		
Note: All Schedules to Income and Expenditure Account shall form part of Account.				

Form C

[See rule 3 (1)]

Unique Identification Authority of India
Receipt and Payment Account for the year ended at 31st March 20.....

(Amount in ₹)

		Current Year	Previous Year
(1)	(2)	(3)	(4)
	RECEIPTS		
1.	Opening Balances		
	a. Cash in Hand		
	b. Bank Balance		
	i. In Current Accounts		
	ii. In Deposit Accounts		
	iii. Saving Accounts		

(1)	(2)	(3)	(4)
2.	Grants/ Subsidies Received		
	a. From Government of India		
	i. Grants-in-aid: General		
	ii. Grants-in-aid: Salaries		
	iii. Grants-in-aid: Capital		
	b. From State Government		
	c. From Other Sources (Details) (Grants for Capital and Revenue Expenditure to be shown separately)		
3.	Income from Services		
4.	Income from Investment		
	a. Earmarked/Endowment Funds		
	b. Own Funds (Other investments)		
5.	Interest Received		
	a. On Bank deposits		
	b. Loans, advances etc.		
	c. Others		
6.	Other Income (Specify)		
7.	Amount Borrowed		
8.	Other receipts (give details)		
	a. NPS		
	b. Leave Salary Pension Contribution		
	c. Security/ Earnest money deposit		
	d. Refund of advances		
	i. HBA		
	ii. Car Advance		
	iii. Motor Cycle/Scooter Advance		
	iv. Computer Advance		
	v. Other Advances		
	e. Income Tax		
	f. Service Tax		
	g. Miscellaneous Receipts		
	TOTAL		
	PAYMENTS		
1.	Establishment expenses (corresponding to Sch. 18)		
2.	Other Administrative Expenses (Corresponding to Sch. 19)		
3.	Operational Expenses (Corresponding to Sch. 22)		
4.	Payment made against funds for various projects (Name of the fund or project should be shown along with the particulars of payment made for each project)		
5.	Investments and Deposits Made		
	a. Out of Earmarked /Endowment funds		
	b. Out of own Funds (Investment-others)		

(1)	(2)	(3)	(4)
6.	Expenditure on Fixed Assets & Capital Work-in-Progress		
	a. Purchase of fixed Assets		
	b. Expenditure on Capital Work-in-progress		
7.	Refund of surplus money/Loans		
	a. To the Government of India		
	b. To the State Government		
	c. To other providers of funds		
8.	Finance Charges (Interest)		
9.	Other Payments (Specify)		
	a. NPS		
	b. Leave Salary Pension Contribution		
	c. Security/ Earnest money deposit		
	d. Advances		
	i. HBA		
	ii. Car Advance		
	iii. Motor Cycle/Scooter Advance		
	iv. Computer Advance		
	v. Other Advances		
	e. Income Tax		
	f. Service Tax		
	g. Miscellaneous Payments		
10.	Closing Balances		
	a. Cash in Hand		
	b. Bank Balances		
	i. In Current Accounts		
	ii. In Deposit Accounts		
	iii. Savings Accounts		
	TOTAL		

Schedule 1

(See Form A)

Unique Identification Authority of India
Corpus/Capital Fund

Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)
Balance as at the beginning of the year		
Add: Contributions towards Corpus/Capital Fund		

(1)	(2)	(3)
Add/ (Deduct): Balance of net income/ (expenditure) transferred from the Income and Expenditure Account		
BALANCE AS AT THE YEAR - END		

Schedule 2

(See Form A)

Unique Identification Authority of India
Reserves and Surplus

Forming part of Balance Sheet as at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Capital Reserve		
	As per last Account		
	Addition during the year		
	Less: Deductions during the year		
2.	Revaluation Reserve		
	As per last Account		
	Addition during the year		
	Less: Deductions during the year		
3.	Special Reserves		
	As per last Account		
	Addition during the year		
	Less: Deductions during the year		
4.	General Reserve		
	As per last Account		
	Addition during the year		
	Less: Deductions during the year		
	TOTAL		

Schedule 3

(See Form A)

Unique Identification Authority of India
Earmarked/Endowment Funds
Forming part of Balance Sheet as at 31st March 20....

(Amount in ₹)

	PARTICULARS	FUND-WISE BREAK UP				TOTAL	
		Fund WW	Fund XX	Fund YY	Fund ZZ	Current Year	Previous Year
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Opening balance of the funds						
2.	Additions to the Funds						
	a. Donations/grants						
	b. Income from Investments made on account of funds						
	c. Other additions (specify nature)						
	TOTAL (1+2)						
3.	Utilization/Expenditure towards objectives of funds						
	a. Capital Expenditure						
	i. Fixed Assets						
	ii. Others						
	Total						
	b. Revenue Expenditure						
	i. Salaries, Wages and allowance etc						
	ii. Rent						
	iii. Other Administrative expenses						
	Total						
	TOTAL (3)						
	Net Balance as at the Year-end (1 + 2 -3)						

Notes

- 1) Disclosure shall be made under relevant heads based on conditions attaching to the grants.
- 2) Plan Funds received from the Central/State Governments are to be shown as separate Funds and not to be mixed up with any other Funds.

Schedule 4

(See Form A)

Unique Identification Authority of India
Secured Loans and Borrowings
 Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Central Government		
2.	State Government (Specify)		
3.	Financial Institutions		
	a. Term Loans		
	Interest accrued and due		
4.	Banks:		
	a. Term Loans		
	Interest accrued and due		
	b. Other Loans (specify)		
	Interest accrued and due		
5.	Other Institutions and Agencies		
6.	Debentures and Bonds		
7.	Others (Specify)		
	TOTAL		
Note: Amount due within one year			

Schedule 5

(See Form A)

Unique Identification Authority of India
Unsecured Loans and Borrowings
 Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Central Government		
2.	State Government (Specify)		
3.	Financial Institutions		
	a. Term Loans		
	Interest accrued and due		
4.	Banks:		
	a. Term Loans		
	Interest accrued and due		

(1)	(2)	(3)	(4)
	b. Other Loans (specify)		
	Interest accrued and due		
5.	Other Institutions and Agencies		
6.	Debentures and Bonds		
7.	Fixed Deposits		
8.	Others (Specify)		
	TOTAL		
Note: Amount due within one year			

Schedule 6

(See Form A)

Unique Identification Authority of India
Deferred Credit Liabilities
 Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Acceptances secured by hypothecation of capital equipment and other assets		
2.	Others		
	TOTAL		
Note: Amount due within one year			

Schedule 7

(See Form A)

Unique Identification Authority of India
Current Liabilities and Provisions
 Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
	CURRENT LIABILITIES		
1.	Acceptances		
2.	Sundry Creditors		
	a. For Goods		
	b. Others		
3.	Advances Received		

Schedule 9

(See Form A)

Unique Identification Authority of India
Investments from Earmarked/Endowment Funds
Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Government Securities		
2.	Other approved Securities		
3.	Shares		
4.	Debentures and Bonds		
5.	Subsidiaries and Joint Ventures		
6.	Others (to be specified)		
	TOTAL		

Schedule 10

(See Form A)

Unique Identification Authority of India
Investments - Others
Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Government Securities		
2.	Other approved Securities		
3.	Shares		
4.	Debentures and Bonds		
5.	Subsidiaries and Joint Ventures		
6.	Others (to be specified)		
	TOTAL		

Schedule 11

(See Form A)

Unique Identification Authority of India
Current Assets, Loans Advances etc
Forming part of Balance Sheet as at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
A.	CURRENT ASSETS		
1.	Inventories		
	a. Stores and Spares		
	b. Loose Tools		
	c. Stock-in-trade		
	i. Finished Goods		
	ii. Work-in-progress		
	iii. Raw Materials		
2.	Sundry Debtors		
	a. Debts Outstanding for a period exceeding six months		
	b. Others		
3.	Cash in hand (including cheques/drafts and imprest)		
4.	Bank Balances		
	a. With Scheduled Banks		
	i. On Current Accounts		
	ii. On Deposit Accounts (includes margin money)		
	iii. On Savings Accounts		
	b. With non-scheduled Banks		
	i. On Current Accounts		
	ii. On Deposit Accounts		
	iii. On Savings Accounts		
5.	Post Office-Savings Accounts		
6.	Others		
	TOTAL (A)		
B.	LOANS, ADVANCES AND OTHER ASSETS		
1.	Loans		
	a. Staff		
	b. Other Entities engaged in activities/objectives similar to that of the Entity		
	c. Other (specify)		
2.	Advances and other amounts recoverable in cash or in kind or for value to be received		
	a. On Capital Account		

(1)	(2)	(3)	(4)
	b. Prepayments		
	c. Security Deposits		
	d. Others		
3.	Income Accrued		
	a. On Investments from Earmarked/Endowment Funds		
	b. On Investments – Others		
	c. On Loans and Advances		
	d. Others (includes income due unrealized-Rs.....)		
4.	Claims Receivable		
	TOTAL (B)		
	TOTAL (A+B)		

Schedule 12

(See Form B)

Unique Identification Authority of India
Income from ServicesForming part of Income and Expenditure Account for the
year ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Authentication services		
2.	Enrollment services		
3.	Others (Specify)		
	TOTAL		

Schedule 13

(See Form B)

Unique Identification Authority of India
Grants/Subsidies

(Irrevocable Grants & Subsidies Received)

Forming part of Income and Expenditure Account for the
year ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Central Government		
2.	State Government(s)		
3.	Government Agencies		

(1)	(2)	(3)	(4)
4.	Institutions/Welfare Bodies		
5.	International Organisations		
6.	Others (Specify)		
	TOTAL		

Schedule 14

(See Form B)

Unique Identification Authority of India
Fees/SubscriptionsForming part of Income and Expenditure Account for the
year ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Entrance Fee		
2.	Annual Fee/Subscription		
3.	Seminar/Program Fee		
4.	Professional/Consultancy Services		
5.	License Fee		
6.	Others (Specify)		
	TOTAL		

Schedule 15

(See Form B)

Unique Identification Authority of India
Income from Investments

(Income on Invest from Earmarked/Endowment Funds transferred to Funds)

Forming part of Income and Expenditure Account for the
year ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Investment from Earmarked Fund		Investment - Others	
		Current Year	Previous Year	Current Year	Previous Year
(1)	(2)	(3)	(4)	(5)	(6)
1.	Interest				
	a. On Govt. Securities				
	b. Other Bonds/Debentures				
	c. Others				

(1)	(2)	(3)	(4)	(5)	(6)
2.	Dividends:				
	a. On Shares				
	b. On Mutual Funds Securities				
	c. Others (Specify)				
	TOTAL				
	TRANSFERRED TO EARMARKED/ ENDOWMENT FUNDS				

Schedule 16

(See Form B)

Unique Identification Authority of India
Income from Royalty, Publications etcForming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Income from Royalty		
2.	Income from Publications		
3.	Others (specify)		
	TOTAL		

Schedule 17

(See Form B)

Unique Identification Authority of India
Interest EarnedForming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	On Term Deposits		
	a. With Scheduled Banks		
	b. With Non-Scheduled Banks		
	c. With Institutions		
	d. Others		

(1)	(2)	(3)	(4)
2.	On Savings Accounts		
	a. With Scheduled Banks		
	b. With Non-Scheduled Banks		
	c. Post Office Savings Accounts		
	d. Others		
3.	On Loans		
	a. Employees/Staff		
	b. Others		
4.	Interest on Debtors and Others Receivables		
	TOTAL		
Note: Tax deducted at source to be indicated			

Schedule 18

(See Form B)

Unique Identification Authority of India
Other IncomeForming part of Income and Expenditure Account for the year
ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Profit on Sale/disposal of Assets:		
	a. Owned assets		
	b. Assets acquired out of grants, or received free of cost		
2.	Liquidated damages, penalty realized		
3.	Fees for Miscellaneous Services		
4.	Rent		
5.	Miscellaneous Income		
	TOTAL		

Schedule 19

(See Form B)

Unique Identification Authority of India
Increase/(decrease) in Stock of Finished Goods and work-in-progress
Forming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Closing Stock		
	a. Finished Goods		
	b. Work-in-progress		
2.	Less Opening Stock		
	a. Finished Goods		
	b. Work-in-progress		
	NET INCREASE/(DECREASE) [1-2]		

Schedule 20

(See Form B)

Unique Identification Authority of India
Establishment Expenses
Forming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Salaries and Wages		
2.	Overtime Allowance		
3.	Allowances and Bonus		
4.	Medical Treatment		
5.	Tuition fee reimbursement		
6.	Domestic Travel Expenses		
7.	Foreign Travel Expenses		
8.	Contribution to NPS		
9.	Contribution to Gratuity Fund		
10.	Leave Salary Pension Contribution		
11.	Expenses on Employees' Retirement and Terminal Benefits		
12.	Contribution to Other Fund (specify)		

(1)	(2)	(3)	(4)
13.	Staff Welfare Expenses		
14.	Other (Specify)		
	TOTAL		

Schedule 21

(See Form B)

Unique Identification Authority of India
Other Administrative Expenses etc.

Forming part of Income and Expenditure Account for the
year ended at 31st March 20.....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Purchase		
2.	Labour and Processing Expenses		
3.	Cartage and Carriage Inwards		
4.	Electricity and Power		
5.	Water Charges		
6.	Insurance		
7.	Repairs and Maintenance		
8.	Excise Duty		
9.	Rent, Rates and Taxes		
10.	Vehicles Running and Maintenance		
11.	Postage, Telephone and Communication Charges		
12.	Printing and Stationary		
13.	Travelling and Conveyance Expenses		
14.	Expenses on Seminar/Workshops		
15.	Subscription Expenses		
16.	Expenses on Fees		
17.	Auditors Remuneration		
18.	Hospitality Expenses		
19.	Professional Charges		
20.	Books and Periodicals		
21.	Recruitment Expenses		
22.	Provision for Bad and Doubtful Debts/ Advances		

(1)	(2)	(3)	(4)
23.	Irrecoverable Balances Written-off		
24.	Packing Charges		
25.	Freight and Forwarding Expenses		
26.	Distribution Expenses		
27.	Advertisement and Publicity		
28.	Legal Charges		
29.	Payment to Contractual Staff (MTOs, Office Boys, etc.)		
30.	Others (specify)		
	TOTAL		

Schedule 22

(See Form B)

Unique Identification Authority of India
Operational ExpensesForming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Enrolment, Authentication and Updation		
	a. Assistance to Registrars		
	b. Quality Controls (Pre-ABIS)		
	c. Advertisement and Publicity		
	d. Other Charges		
2.	Technology Operations		
	a. Office Expenses		
	b. Rent, Rates & Taxes		
	c. Professional Services/Managed Service Provider Cost		
3.	Logistics and Other Communication		
	a. Printing Cost		
	b. Dispatch Cost		
	c. TFN/Contact Centre Cost		
	d. Grievance Handling Operators		
	e. Other Charges		

(1)	(2)	(3)	(4)
4.	Aadhaar Enabled Applications		
	a. ICT Assistance to States/UTs		
	b. Micro ATM Assistance		
	c. Development of Aadhaar based Applications		
	d. AEA/ State Resource Person		
	e. Other Charges		
5.	Other Support Operations		
	a. D. M. S.		
	b. D. M. S. – QC		
	c. GRCP		
	d. Training & Testing/ Certification		
6.	UBCC Operations		
	a. OE		
	b. OAE		
	c. Grants in Aid		
7.	Physical Security		
	a. Salaries		
	b. Office Expenses		
	c. Rent, Rates & Taxes		
	d. Other Charges		
8.	Information Technology		
	a. Office Expenses		
	b. Rent, Rates & Taxes		
	c. Professional Services (PMU, TSU, Other Contracts)		
	d. Other Expenses		
9.	North Eastern Areas (UIDAI)		
	a. Logistics and Other Communication		
	b. Other Charges		
	TOTAL		

Schedule 23

(See Form B)

Unique Identification Authority of India
Expenditure On Grants, Subsidies etc
Forming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Grants given to Institutions/Organisations		
2.	Subsidies given to Institutions/Organisations		
	TOTAL		

Note: Name of the Entities, their Activities along with the amount of Grants/
Subsidies are to be disclosed

Schedule 24

(See Form B)

Unique Identification Authority of India
Interest
Forming part of Income and Expenditure Account for the
year ended at 31st March 20....

(Amount in ₹)

	PARTICULARS	Current Year	Previous Year
(1)	(2)	(3)	(4)
1.	Interest		
	a. On Fixed Loans		
	b. On Other Loans (including Bank Charges)		
	c. Others (specify)		
2.	Bank Charges		
	TOTAL		

Schedule 25

(See Form A and Form B)

Unique Identification Authority of India
Significant Accounting Policies (Illustrative)

Forming part of Accounts for the year ended at 31st March 20....

1. ACCOUNTING CONVENTION

- 1.1 The financial statements are prepared on the basis of historical cost convention, unless otherwise stated and on the accrual method of accounting.

2. INVESTMENTS

- 2.1 Investments classified as "long term investments" are carried at cost. Provision for decline, other than temporary, is made in carrying cost of such investments.
- 2.2 Investments classified as "Current" are carried at lower of cost and fair value. Provision for shortfall on the value of such investments is made for each investment considered individually and not on a global basis.
- 2.3 Cost includes acquisition expenses like brokerage, transfer stamps.

3. FIXED ASSETS

- 3.1 Fixed Assets are stated at cost of acquisition inclusive of inward freight duties and taxes and incidental and direct expenses related to acquisition. In respect of projects involving construction, related pre-operational expenses (including interest on loans for specific project prior to its completion), form part of the value of the assets capitalized.
- 3.2 Fixed Assets received by way of non-monetary grants, (other than towards the Corpus Fund), are capitalized at values stated, by corresponding credit to Capital Reserve.

4. DEPRECIATION

- 4.1 Depreciation is provided on straight-line method as per rates specified in the Income-tax, Act, 1961 except depreciation on cost adjustments arising on account of conversion of foreign currency liabilities for acquisition of fixed assets, which is amortized over the residual life of the respective assets.
- 4.2 In respect of additions to/deductions from fixed assets during the year, depreciation is considered on pro-rata basis.
- 4.3 Assets costing ₹5,000 or less each are fully provided.

5. MISCELLANEOUS EXPENDITURE

- 5.1 Deferred revenue expenditure is written off over a period of 5 years from the year it is incurred.

6. GOVERNMENT GRANTS/SUBSIDIES

- 6.1 Government grants of the nature of contribution towards capital cost of setting up projects are treated as Capital Reserve.
- 6.2 Grants in respect of specific fixed assets acquired are shown as a deduction from the cost of the related assets.
- 6.3 Government grants/subsidy are accounted on realization basis.

7. FOREIGN CURRENCY TRANSACTIONS

- 7.1 Transactions denominated in foreign currency are accounted at the exchange rate prevailing at the date of the transaction.
- 7.2 Current assets, foreign currency loans and current liabilities are converted at the exchange rate prevailing as at the year end and the resultant gain/loss is adjusted to cost of fixed assets, if the foreign currency liability relates to fixed assets, and in other cases is considered to revenue.

8. LEASE

8.1 Lease rentals are expensed with reference to lease terms.

9. RETIREMENT BENEFITS

9.1 Liability towards gratuity payable on death/retirement of employees is accrued based on actuarial valuation.

9.2. Provision for accumulated leave encashment benefit to the employees is accrued and computed on the assumption that employees are entitled to receive the benefit as at each year end.

Schedule 26

(See Form A and Form B)

Unique Identification Authority of India**Contingent Liabilities And Notes On Accounts (Illustrative)**

Forming part of Accounts for the year ended at 31st March 20.....

1. CONTINGENT LIABILITIES

1.1 Claims against the Entity not acknowledged as debts – ₹.....
(Previous year ₹.....).

1.2 In respect of:

- Bank guarantees given by/on behalf of the Entity – ₹.....
(Previous year ₹.....).
- Letters of Credit opened by Bank on behalf of the Entity – ₹.....
(Previous year ₹.....).
- Bills discounted with banks ₹..... (Previous year ₹.....)

1.3 Disputed demands in respect of:

- Income-tax ₹..... (Previous year ₹.....).
- Service-tax ₹..... (Previous year ₹.....)
- Municipal Taxes ₹..... (Previous year ₹.....).

1.4 In respect of claims from parties for non-execution of orders, but contested by the Entity – ₹..... (Previous year ₹.....).

2. CAPITAL COMMITMENTS

Estimated value of contracts remaining to be executed on capital account and not provided for (net of advances) ₹..... (Previous year ₹.....)

3. LEASE OBLIGATIONS

Future obligations for rentals under finance lease arrangements for plant and machinery amount to ₹..... (Previous year ₹.....).

4. CURRENT ASSETS, LOANS AND ADVANCES

In the opinion of the Management, the current assets, loans and advances have a value on realization in the ordinary course of business, equal at least to the aggregate amount shown in the Balance Sheet.

5. TAXATION

In view of there being no taxable income under Income-tax Act 1961, no provision for Income tax has been considerably necessary.

6. FOREIGN CURRENCY TRANSACTIONS

Transactions in foreign currencies are accounted at the prevailing exchange rates at the date of transactions.

7. REMUNERATION TO AUDITORS

As Auditors

- Taxation matters
- For Management services
- For certification
- Others

8. Corresponding figures for the previous year have been regrouped/rearranged, wherever necessary.

9. Schedules 1 to 26 are annexed to, and form an integral part of the Balance Sheet as at 31st March, the Income and Expenditure Account and the Receipts and Payments Account for the year ended on that date.
